

PROOF READERS IN GOVERNMENT OF INDIA PRESS

254. PROF- SHANTILAL KOTHARI; Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state:

(a) whether it is a fact that junior Proof Readers of the Government of India Press, Minto Road, New Delhi sent a number of representations to the Government regarding the revision of their scales of pay in 1966;

(b) if so, the number of such representations received by Government;

(c) the number of representations which have been replied to; and

(d) what steps are being taken to revise the pay scales of junior Proof Readers?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS, HOUSING AND SUPPLY (SARDAR IQBAL SINGH): (a) and (b) Yes. Four representations were received from the Junior Proof Readers of the Government of India Presses at Minto Road, and Rashtrapati Bhavan, New Delhi.

(c) and (d) All the representations from the workers in the Reading Branch of Government of India Presses were considered by the Categorisation Committee set up by the Government in 1966 to categorise the workers of the Reading Branches of the Government of India Presses. This Committee considered various representations filed by Unions of workers and individual workers. No separate replies were sent by the Committee to the Unions or individual workers. This Committee has since submitted its report to the Government. The report concerns all the workers of Reading Branch and is now under examination of the Ministry.

255. [Transferred to the 8th May, 1968.]

ALLOTMENT OF UNUSED LAND FOR BLINDS

256. RAJA SHANKAR PRATAP SINGH; Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that the National Society for Prevention of Blindness (India) New Delhi, has asked the Government of Haryana for allotment of unused lands lying in the District of Karnal for the rehabilitation of blind persons;

(b) if so, what are the details thereof; and

(c) the action taken in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY): (a) to (c) The information is not readily available and will be laid on the Table of the Sabha.

GRANTS FOR INDUSTRIAL HOUSING SCHEME, IN MAHARASHTRA

257. SHRI G. R. PATIL; Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state;

(a) the total amount of grant and loan given to Maharashtra for Industrial Housing Scheme in that state for the years 1966-67 and 1967-68;

(b) the actual amount spent for this purpose by the Government of Maharashtra; and

(c) the amount proposed to be given for the purpose to Government of Maharashtra during the year 1968-69?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS, HOUSING AND SUPPLY (SARDAR IQBAL